

86. [Transferred to the 22nd November, 1973]

I.D.B.I. Assistance to States

87. **SHRI NIREN GHOSH**: Will the Minister of FINANCE be pleased to state the amount of assistance given by the Industrial Development Bank of India to each State during the years 1972-73 ?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN): Statewise distribution of financial assistance sanctioned by the Industrial Development Bank of India and utilisation thereof during the accounting year 1972-73 (July—June) of the Industrial Development Bank of India is given in the attached Statement.

Statement

State	(Rs. in Lakhs)	
	Assistance Sanctioned (Effective)	Assistance Utilised and Guarantees Executed*
1. Andhra Pradesh	531.8	446.1
2. Assam	233.6	424.2
3. Bihar	666.3	697.3
4. Gujarat	892.1	1143.6
5. Haryana	418.8	349.8
6. Himachal Pradesh	29.7	43.3
7. Jammu & Kashmir	22.4	6.1
8. Kerala	374.5	292.6
9. Madhya Pradesh	406.2	188.8
10. Maharashtra	3192.6	2602.0
11. Manipur
12. Meghalaya
13. Mysore	1057.4	900.1
14. Nagaland	50.0	..
15. Orissa	216.3	109.5
16. Punjab	469.0	170.5
17. Rajasthan	292.1	90.7
18. Tamil Nadu	2000.9	1668.9
19. Tripura
20. Uttar Pradesh	821.8	301.4
21. West Bengal	3065.3	792.5
22. Union Territories	168.7	204.9
TOTAL	14909.5	10432.3

*Includes utilisation of assistance and execution of guarantees in respect of earlier sanctions also.

NOTE—(i) Financial assistance includes, loans (including for exports), underwriting and direct subscription, refinance of industrial loans and export credits, rediscount and guarantees.

(ii) Figures are exclusive of subscriptions to shares and bonds of the other financial institutions.

Opening of new Branches of Nationalised Banks in Madhya Pradesh

88. **SHRI M.B. SINGH** : Will the Minister of FINANCE be pleased to state :

(a) Whether Government propose to open new branches of the nationalised banks in the rural and tribal areas of Madhya Pradesh;

(b) if so, the details thereof; and

(c) the names of the places selected for the purpose ?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN): (a) and (b) Since nationalisation, it has been the endeavour of banks to go in, increasingly, in unbanked areas, including rural and tribal areas of Madhya Pradesh. In the branch expansion programmes currently being prepared by banks great emphasis has been laid on opening more branches in those districts where the population per bank office is in excess of one lakh.

(c) At present 80 licences/allotments are pending with the nationalised banks for opening offices at rural and semi-urban centres in Madhya Pradesh. The names of these centres are set out in the attached statement.

Statement

Name of the District	Name of the Centre
1. Balaghat	1. Balaghat
	2. Katangi
2. Bastar	1. Charama
3. Bhind	1. Amlapur
	2. Lahar
4. Chindwara	1. Datlabandi
5. Dewas	1. Khategaon
	2. Dewas (2 offices)
6. Dhar	1. Manawar
	2. Bhandnavar
	3. Kukshi
	4. Dhar (2 offices)
7. Durg	1. Dhandha
	2. Kumbhari
	3. Durg
8. East Nimar	1. Khalwa
	2. Barud
	3. Khandwa
9. Gwalior	1. Mohana
	2. Tekanpur
	3. Bhitwarwar

Name of District	Name of the Centre
10. Hoshangabad	1. Hoshangabad
11. Indore	1. Manpur 2. Gwali Palasia 3. Kasturbagram 4. Kshupra
12. Jabalpur	1. Majholi 2. Sihora 3. Khamaria
13. Jhabua	1. Petlawad
14. Mandala	1. Niwas 2. Bichhuya
15. Mandsaur	1. Jeeran 2. Nahargarh 3. Mandsaur
16. Narsingpur	1. Tendukheda
17. Raigarh	1. Sariya
18. Raipur	1. Nagri (Sihawa) 2. Kasdol 3. Tandwa
19. Raisen	1. Sultanpur
20. Rajgarh	1. Khujner 2. Suthalia 3. Sarangpur 4. Sariya
21. Ratlam	1. Namli 2. Sailana 3. Alote
22. Rewa	1. Govindgarh 2. Rewa (2 offices)
23. Sagar	1. Shahgarh
24. Sehore	1. Sehore 2. Naina 3. Barkhera (Heavy Electrical Town-Ship) 4. Ashta 5. Berasia 6. Nasrullaganj 7. Pushparajgarh 8. Piplani
25. Shajapur	1. Agar 2. Memon Badodia
26. Surguja	1. North Jhagra-khand Colliery 2. Janakpur (Chang-bhakar) 3. Kusmi
27. Satna	1. Jukehi 2. Chitrakut 3. Birsinghpur
28. Ujjain	1. Jharda 2. Barnagar 3. Tarana
29. Vidisha	1. Vidisha (Ashok Samarth Engg. College)

Name of District	Name of the Centre
30. West Nimar	1. Oon 2. Barwah 3. Thikri 4. Palsood 5. Khargone 6. Anjad

भूमिहीन कृषकों को बैंक ऋण

89 श्री जगदम्बी प्रसाद यादव: क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि क्या बैंको द्वारा भूमिहीन कृषकों को ऋण दिये जाने की योजना आरम्भ हो गई है यदि हा, तो इस सम्बन्ध में अब तक क्या प्रगति हुई है ?

†(Bank loans to landless peasants)

89. SHRI J.P. YADAV : Will the Minister of FINANCE be pleased to state whether the scheme for giving loans to the landless peasants by the nationalised banks has since started; if so, the progress so far made in this regard ?

वित्त मन्त्रालय में उपमन्त्री (श्रीमती सुशीला रोहतगी) सभी राष्ट्रीयकृत बैंको ने छोटे तथा सीमान्तिक किसानों और भूमिहीन कृषि श्रमिकों की, उनके सक्षम उत्पादक प्रयत्नों का पोषण करने के लिए योजनाएं बनाई हैं। इनमें मुर्गी-पालन, सूअरपालन, दूधारू पशुओं का पालन, मछलीपालन, भेड़ प्रजनन आदि जैसे सहायक धन्धों को दिये गए ऋण शामिल हैं। बैंक सीमान्तिक कृषकों, कृषि श्रमिक अभिकरणों के साथ अपने क्रियाकलापों का समन्वय भी कर रहे हैं ताकि पहुंचाने हुए छोटे/सीमान्तिक कृषकों, कृषि श्रमिकों का उनके अभिकरण क्षेत्रों में वित्त पोषण किया जा सके।

बैंक, विशेष तौर पर भूमिहीन कृषकों को ही दिये गए ऋणों के सम्बन्ध में अलग से आकड़े तैयार नहीं करते।

†(THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : All the nationalised banks have schemes to finance small and marginal farmers and landless agricultural labourers for their viable productive endeavours. These include loans for subsidiary occupations such as poultry, piggyery, rearing of milch cattle, fishery, sheep breeding etc. The banks are also coordinating their activities with the Marginal Farmers and Agricultural Labourers agencies to finance the identified small/marginal farmers and agricultural labourers in the agency areas.

Separate data regarding loans given exclusively to landless peasants are not maintained by the banks]

† [] English translation.